

IN THE SUPREME COURT OF INDIA  
ORIGINAL JURISDICTION

ORIGINAL SUIT NO. 3 OF 2015

UNION OF INDIA

PLAINTIFF(S)

VERSUS

STATE OF TRIPURA

DEFENDANT(S)

O R D E R

The counsel for the Union of India and the State of Tripura jointly submit that a settlement was reached between the Union of India and the State of Tripura on 28.03.2023. Accordingly, prayer is made for passing a settlement decree for resolution of the dispute in the Original Suit No. 3 of 2015.

Accepting the above submission, the Suit stands disposed of in terms of the settlement arrived at by the parties.

The Registry to draw a decree in terms of the joint affidavit filed on 10.01.2024 by Lieutenant Colonel Vikrant Sharma and Shri Chandra Krishna Malsom on behalf of the plaintiff(s) and the defendant(s) in the Suit.

Pending application(s), if any, shall stand closed.

.....J.  
(HRISHIKESH ROY)

.....J.  
(PRASHANT KUMAR MISHRA)

NEW DELHI;  
FEBRUARY 02, 2024.

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G SOriginal Suit (s). No(s). 3/2015

UNION OF INDIA

PLAINTIFF(S)

VERSUS

STATE OF TRIPURA

DEFENDANT(S)

(IA No. 240554/2023 - APPLICATION FOR PERMISSION  
IA No. 70940/2022 - APPLICATION FOR PERMISSION  
IA No. 70588/2022 - APPLICATION FOR PERMISSION  
IA No. 59561/2022 - APPLICATION FOR PERMISSION  
IA No. 96389/2019 - APPLICATION FOR REJECTION OF THE PLAINT  
IA No. 1/2015 - EXEMPTION FROM FILING O.T.  
IA No. 42795/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/  
ANNEXURES)

Date : 02-02-2024 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE HRISHIKESH ROY  
HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

For Petitioner(s) Mr. R Venkataramani, Attorney General for India  
Mr. Tushar Mehta, Solicitor General  
Mr. K M Nataraj, A.S.G.  
Dr. Reeta Vasishtha, Adv.  
Mr. V Mohana, Sr. Adv.  
Mr. Wasim Quadri, Sr. Adv.  
Mr. Chinmayee Chandra, Adv.  
Mr. Akshay Amritanshu, Adv.  
Mrs. Nidhi Khanna, Adv.  
Mr. Abhishek Kumar Pandey, Adv.  
Mr. Kartikay Agrawal, Adv.  
Mr. Raman Yadav, Adv.  
Mr. Chitvan Sinhal, Adv.  
Ms. Sonali Jain, Adv.  
Mr. Arvind Kumar Sharma, AOR

For Respondent(s) Mr. Rana Mukherjee, Sr. Adv.  
Mr. Shuvodeep Roy, AOR  
Mr. Kabir Shankar Bose, Adv.  
Mr. Saurabh Tripathi, Adv.

UPON hearing the counsel the Court made the following

O R D E R

The Suit stands disposed of in terms of the signed order.

Pending application(s), if any, shall stand closed.

(NITIN TALREJA)  
ASTT. REGISTRAR-cum-PS

(KAMLESH RAWAT)  
ASSISTANT REGISTRAR

(Signed order is placed on the file)